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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/07/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/ (IB)/2017
NAME OF THE PETITIONER(S) : STORE ENSO INPAC DELTA INDIA PVT LTD
NAME OF THE RESPONDENT(S) : DEEPA PANELS PVT LTD
UNDER SECTION : 433 (e)(f)


| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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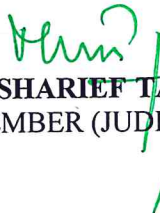
REPRESENTATION BY WHOM

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| 1. | Pranava chavan | Counsel for the Petitioner |  |
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ORDER

Counsel for petitioner present and submitted that the petitioner company is in the process of winding up. Therefore, counsel for petitioner is directed to send private notice to the Official Liquidator for appearance before this Bench, during the next date of hearing. Put up on **04.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)